



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-135/NCLAT/CHN BEN/2026

Dated: 18th Aug 2026

NOTICE

Please take notice that the following matters of Chennai Bench will not be taken up on 20.08.2026. The next date of hearing in the matters will be notified later.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
2.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254 & 1552/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
3.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd & Anr Vs G. Kalpana, RP of Fenoplast Ltd & Anr	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh R2
4.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundations Pvt Ltd & 2 Ors WITH	Mr.S Sathiyarayanan	Mr. Ramaswamy Meyyappan R2 Mr. P Elayarajkumar R3
5.	Comp App (AT) (CH) (Ins) No. 328/2025 To dispense with IA No. 996/2025 For Stay IA No. 997/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundation Pvt Ltd & 2 Ors.	Mr.S Sathiyarayanan	Mr. P Elayarajkumar R3

6.	Comp App (AT) (CH) (Ins) No. 218/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt Ltd	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar
7.	Comp App (AT) (CH) (Ins) No. 425/2025 For Exemption IA No. 1209/2025	Sivachaitanya Saikam Vs HDFC Bank Ltd&3 Ors	Mr. R Bharadwajarama Subramaniam	Mr. Ashwin Shanbhag R1 Shivakumar & Suresh R4
8.	Comp App (AT) (CH) (Ins) No. 613/2025 For Stay IA No. 1707/2025	Amazon Web Services India Pvt Ltd Vs Shailendra Ajmera RP, Think & Learn Pvt Ltd WITH	Mr. Arun Karthik Mohan	Ms. Lakshana Viravalli
9.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP, Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd WITH	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan
10.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025	Shailendra Ajmera RP, Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan
11.	Comp App (AT) (CH) No. 23/2026	Jana Rama Rao & Anr. Vs Elaine Info Solutions Pvt Ltd & 6 Ors.	Mr. Abhishek Jenasenan	Dr. SV Rama Krishna R1-R3, R6 R7

By order of Hon'ble Member (Judicial)

Chennai Bench

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